

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject: Filling up of the posts of District Judge (Entry Level) on adhoc basis in terms of Rule 20 of the Jammu and Kashmir Higher Judicial Service Rules, 2009- Conducting of interview of the eligible candidates.**

**ORDER**

No.: 1014 - of 2022/RG

Dated: 6-9-2022

The Interview of the Civil Judges (Senior Division)/Sub Judges (as per **Annexure-"A"**) falling under consideration zone for filling up of 03 posts of District Judge (Entry Level), to be conducted by the Hon'ble Administrative Committee/three senior most Hon'ble Judges including the Hon'ble Chief Justice, is scheduled to be held on 08.09.2022 at 04:30 PM.

The candidates posted in Kashmir Division shall appear in the interview physically at Srinagar Wing of the High Court, whereas those posted in Jammu Division shall appear virtually from Jammu wing of the High Court respectively.

**By Order**

  
(Sanjeev Gupta)  
Registrar General

No.: 29532-52/RG

Dated: 6-9-2022

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.  
.....for information of their Lordships
4. Registrar Judicial, High court of J&K and Ladakh, Jammu /Srinagar, for information and with the request to make necessary arrangements on the date of interview for smooth conduct of the interview.
5. Principal District & Sessions Judges, Jammu /Srinagar /Bhaderwah /Bandipora /Kulgam for information.
6. Member Secretary, Legal Services Authority, J&K, Jammu for information.
7. Registrar Recruitment, High Court of J&K and Ladakh, Srinagar for information.
8. Concerned Officers for information and necessary compliance.
9. CPC e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court of J&K and Ladakh and also to ensure that necessary arrangements are in place for conducting interview of officers posted in Jammu through virtual mode.
10. Chief Accounts Officer, High Court of J&K, Main Wing, Srinagar for information and n/a.
11. Incharge Chief Librarian Jammu/ Srinagar for information and keeping record.
12. Order File.

  
Registrar General

**Annexure A**

<b>Statement showing the names of the 09 Civil Judges (Senior Division)/Sub Judges falling under consideration zone.</b>		
<b>S. No</b>	<b>Name of the Officer S/Shri/Ms</b>	<b>Place of Posting</b>
1	Adnan Syed	Special Mobile Magistrate (T), Jammu
2	Khem Raj	Special Mobile Magistrate (Passenger Tax), Jammu
3	Dinesh Gupta	Joint Registrar (Judicial)/ Protocol, High Court Wing Jammu
4	Parvaiz Iqbal	Special Mobile Magistrate (T), Srinagar
5	Prem Sagar	Chief Judicial Magistrate, Doda
6	Archana Charak	Joint Registrar, Inspection, High Court Wing Jammu
7	Abdul Qayoom Mir	Chief Judicial Magistrate, Bandipora
8	Manzoor Ahmad Zargar	Chief Judicial Magistrate, Kulgam
9	Yahya Firdous Ahangar	Secretary, DLSA, Jammu

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